

LISTED ON: 12.01.2015
BEFORE COURT NO: 12
ITEM NO: 2

SECTION:XIV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION NOS. 1, 2 AND 3

(Application for directions in C.A. Nos. 4283, 4285, 4286, 4290, 4291
and 4294/2011 respectively)

WITH

INTERLOCUTORY APPLICATION NO. 3

(Application for Directions in C.A. No. 4293/2011)

M/s Radiance Fincap (P) Ltd. & Ors. Etc. ...Appellants
Versus
Union of India & Ors. Etc. ...Respondents

OFFICE REPORT

The applications in the matter above mentioned was listed before the Hon'ble Court on 15.12.2014 when the Court was pleased to pass the following Order:-

“In all the aforesaid interlocutory applications, the respondents seek permission to file response. Permitted. List the matters in the second week of January, 2015.”

It is submitted that counsel for the respondents have not filed requisite documents so far.

It is further submitted that counsel for the appellant has on 13.12.2014 filed an application for directions in C.A. No. 4293/2011 alongwith Annexures A to C and the same has been registered as I.A. Nos. 1. (Copy of the same is placed with appeal paper books).

Service of notice of lodgment of petition of appeal is complete in all the matters.

The applications above mentioned are listed before the Hon'ble Court with this Office Report.

DATED THIS THE 9th DAY OF JANUARY, 2015.

ASSISTANT REGISTRAR.

COPY TO:

1. Mr. Arun Kumar Sinha, Adv. Ch. No.
2. M/s Saharya & Co, Adv. Ch. No.
3. Ms. Anil Katiyar, Adv. Ch. No.
4. Mr. K.S. Rana, Adv. Ch. No.
5. Dr. Monika Gosain, Adv. Ch. No.
6. M/s O.P. Khaitan, Adv. Ch. No.
7. Mr. Praveen Swarup, Adv. Ch. No.
8. Mr. V.D. Makhija, Adv. Ch. No.
9. Ms. Rachana Srivastava, Adv. Ch. No.
10. Mr. Krishna Kumar, Adv. Ch. No.
11. Mr. D.S. Mahra, Adv. Ch. No.
12. Mr. M.A. Chinnasamy, Adv. Ch. No.
13. Ms. Meenakshi Arora, Adv. Ch. No.
14. Ms. Sushma Suri, Adv. Ch. No.

ASSISTANT REGISTRAR.

p-1

It is submitted that counsel for the appellant has on 08.10.2014 filed an application for directions alongwith Annexures as the same as I.A. No. 1. (Copy of the same is placed with appeal paper books).

C.A. No. 4286/2011:-

It is submitted that counsel for the appellant has on 08.10.2014 filed an application for directions alongwith Annexures as the same as I.A. No. 2. (Copy of the same is placed with appeal paper books).

C.A. No. 4290/2011:-

It is submitted that counsel for the appellant has on 29.10.2014 filed an application for directions alongwith Annexures as the same as I.A. No. 2. (Copy of the same is placed with appeal paper books).

..2/-

..2..

C.A. No. 4291 AND 4294/2011:-

It is submitted that counsel for the appellant has on 28.10.2014 filed an application for directions alongwith Annexures as the same as I.A. No. 2. (Copy of the same is placed with appeal paper books).

SECTION:XIV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION NOS. 1, 2 AND 3

(Application for directions in C.A. Nos. 4283, 4285, 4286, 4290, 4291
and 4294/2011 respectively)

IN

CIVIL APPEAL Nos. 4283, 4285, 4286, 4290, 4291 and 4294/2011

M/s Radiance Fincap (P) Ltd. & Ors. Etc.

...Appellants

Versus

Union of India & Ors. Etc.

...Respondents

OFFICE REPORT

It is submitted that I.A. No. 3 (Application for Direction) in C.A. No. 4284/2011 in the matter was listed before the Hon'ble Court on 27.11.2014, when the appeal is allowed (Copy of Order dated 27.11.2014 as the Annexures A-5 at page Nos. 40 to 74 in C.A. No. 4283/2011 I.A. paper books).

C.A. No. 4283/2011:-

It is submitted that counsel for the appellant has on 01.12.2014 filed an application for directions in alongwith Annexures as the same as I.A. No. 3. (Copy of the same is placed with appeal paper books).

C.A. No. 4285/2011:-

It is submitted that counsel for the appellant has on 08.10.2014 filed an application for directions alongwith Annexures as the same as I.A. No. 1. (Copy of the same is placed with appeal paper books).

C.A. No. 4286/2011:-

It is submitted that counsel for the appellant has on 08.10.2014 filed an application for directions alongwith Annexures as the same as I.A. No. 2. (Copy of the same is placed with appeal paper books).

C.A. No. 4290/2011:-

It is submitted that counsel for the appellant has on 29.10.2014 filed an application for directions alongwith Annexures as the same as I.A. No. 2. (Copy of the same is placed with appeal paper books).

C.A. No. 4291 AND 4294/2011:-

It is submitted that counsel for the appellant has on 28.10.2014 filed an application for directions alongwith Annexures as the same as I.A. No. 2. (Copy of the same is placed with appeal paper books).

Service of notice of lodgment of petition of appeal is complete in all the matters.

The applications above mentioned are listed before the Hon'ble Court with this Office Report.

DATED THIS THE 12th DAY OF DECEMBER, 2014.

ASSISTANT REGISTRAR.

COPY TO:

15. Mr. Arun Kumar Sinha, Adv. Ch. No.
16. M/s Saharya & Co, Adv. Ch. No.
17. Ms. Anil Katiyar, Adv. Ch. No.
18. Mr. K.S. Rana, Adv. Ch. No.
19. Dr. Monika Gosain, Adv. Ch. No.
20. M/s O.P. Khaitan, Adv. Ch. No.
21. Mr. Praveen Swarup, Adv. Ch. No.
22. Mr. V.D. Makhija, Adv. Ch. No.
23. Ms. Rachana Srivastava, Adv. Ch. No.
24. Mr. Krishna Kumar, Adv. Ch. No.
25. Mr. D.S. Mahra, Adv. Ch. No.
26. Mr. M.A. Chinnasamy, Adv. Ch. No.
27. Ms. Meenakshi Arora, Adv. Ch. No.
28. Ms. Sushma Suri, Adv. Ch. No.

ASSISTANT REGISTRAR.